

Assembly Question

Name of the Department : Jal Shakti Vibhag
Starred Question No. : 4881
Date of Reply : 07-03-2022
Subject : Tenders
Asked by : Sh. Mukesh Agnihotri (Haroli)
Concerned Minister : Jal Shakti Minister

| Question | Answer |
|--|--|
| <p>Will the Jal Shakti Minister be pleased to state:-</p> <p>(a) during the last three years upto 01.02.2022, how many times the conditions and definitions of similar works have been changed by Jal Shakti Vibhag in water supply /irrigation works; give details;</p> <p>(b) what benefits have occurred to the Department /Government by changing these tender conditions again and again; and</p> <p>(c) whether these conditions are changed only to adjust favourable firms of Jal Shakti Vibhag; details be given?</p> | <p style="text-align: center;">(a), (b) & (c) The information is laid on the Table of the House.</p> |

Information in respect of starred Assembly Question No. 4881 asked by Sh. Mukesh Agnihotri (Haroli)

- (a) During the last three years upto 01.02.2022, the conditions and definitions of similar works for water supply/irrigation schemes have been changed five times by Jal Shakti Vibhag.
- (b) Conditions and definitions have been revised to eliminate the ambiguity which clearly defines the scope of water supply/irrigation works so that the bidders having the desired work experience/ qualification could participate in the tenders that will ultimately increase the fair competition amongst eligible bidders. It also confirms the CVC guidelines issued in this regard.
- c) No, Sir.